

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3663

ANSWERED ON:21.12.2015

Setting up of Petrol Pumps/Gas Agencies

Mahto Dr. Banshilal;Manjhi Shri Hari;Mohan Shri P. C.;Nayak Shri B.V.;Patel Shri Prahlad Singh;Patle Smt. Kamla Devi;Singh Shri Devendra (Alias) Bhole Singh;Sonkar Shri Vinod Kumar;Vanaroja Smt. R.;Verma Shri Bhanu Pratap Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the norms and criteria/reservation policy prescribed for allocation/ process of selection of petrol pumps/gas distributorships/ CNG pumps belonging to Scheduled Castes (SCs)/ Scheduled Tribes (STs)/ Other Backward Classes (OBCs)/Ex-servicemen in rural/urban areas of the country by oil Marketing Companies (OMCs);
- (b) the details of number of existing petrol pumps/LPG agencies/CNG pumps allocated and proposed to be allocated to the above category people during the last three years and the current year in the rural/ urban/tribal areas of the country along with the steps taken to fill up reservation quota in proportion to reservation of said outlets/ agencies and in accordance with demand and supply needs particularly in Uttar Pradesh and Chhattisgarh, OMC/Category/State/UT-wise including Manipur;
- (c) whether there is any restriction for oil companies to increase LPG agencies/ retail outlets and if so, the details thereof along with the steps taken to increase density of petro pumps and LPG agencies as per economic viability and target fixed for lesser consumers area and remote and rural areas, State/UT/OMC-wise;
- (d) the number of cases for opening of new petrol pumps/gas agencies considered/scrutinised/ interviewed and draws held/results declared during the said period including the number of complaints of corruption received and action against OMCs/officials involved therein including cancellation of petrol pumps/LPG agencies and suspension of officials, if any, during the above period, OMC/State/UT/ category-wise; and
- (e) whether the Government has allowed certain private companies for opening of petrol pumps (LPG) agencies and if so, the names of such petrol pumps operated by them?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (e) : Information is being collected and will be laid on the Table of the House.
